

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rs.)

Sl. No	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		Amount of Contingent Claims	Amount of Claims not admitted	Amount of Claims under Verification	Details in Annexure	Remarks, if any
		No. of Claims	Amount	No. of Claims	Amount of Claims Admitted					
1.	SECURED AND UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS	4	11,71,89,138.60/-	4	11,71,89,138.60/-	NIL	NIL	NIL	1	
2.	OPERATIONAL CREDITORS (OTHER THAN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)	1	27,25,090/-	1	27,25,090/-	NIL	NIL	NIL	2	
3.	OPERATIONAL CREDITORS (OTHER THAN FINANCIAL CREDITORS AND OPERATIONAL CREDITORS)	1	33,43,256/-	1	33,43,256/-	NIL	NIL	NIL	3	
TOTAL		6	12,32,57,484.60	6	12,32,57,484.60	NIL	NIL	NIL		

K. Prasad Rao

Date: 02-01-2023
Place: Bangalore

Signature of the Resolution Professional
Mr. KONDURU PRASANTH RAJU
For SEVEN H LOGISTICS PRIVATE LIMITED
IBBI/IPA-002/IP-N00708/2018-2019/12200

ANNEXURE-1

The below is the format as per IBBI Circular No. IBBI/CIRP/36/2020 dated 27th November, 2020.

NAME OF THE CORPORATE DEBTOR: SEVEN H LOGISTICS PRIVATE LIMITED;


DATE OF COMMENCEMENT OF CIRP: 17/10/2022;

LIST OF CREDITORS AS ON: 02/01/2023

LIST OF SECURED AND UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	HDB FINANCIAL SERVICES LIMITED	19/11/2022	50,24,020/-	50,24,020/-	FINANCIAL CREDIT	NIL	NIL	NO	04.29%	NIL	NIL	NIL	NA	
2	ICICI BANK	09/12/2022	1,93,69,673.60	1,93,69,673.60	FINANCIAL CREDIT	YES	YES	NO	16.53%	NIL	NIL	NIL		
3	AXIS BANK	29/12/2022	6,17,98,304/-	6,17,98,304/-	FINANCIAL CREDIT	YES	YES	NO	52.73%	NIL	NIL	NIL		
4	INDUS IND BANK	20/12/2022	3,09,97,141/-	3,09,97,141/-	FINANCIAL CREDIT	YES	YES	NO	26.45%	NIL	NIL	NIL		
	TOTAL		11,71,89,138.60/-	11,71,89,138.60/-					100.00%					

Date: 02-01-2023
Place: Bangalore


Signature of the Resolution Professional
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For SEVEN H LOGISTICS PRIVATE LIMITED
IBBI/IPA-002/IP-N00708/2018-2019/12200

ANNEXURE-2

The below is the format as per IBBI Circular No. IBBI/CIRP/36/2020 dated 27th November, 2020.

NAME OF THE CORPORATE DEBTOR: SEVEN H LOGISTCS PRIVATE LIMITED;

DATE OF COMMENCEMENT OF CIRP: 17/10/2022;

LIST OF CREDITORS AS ON: 02/01/2023

LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	ADVANCED CONSTRUCTION TECHNOLOGIES PVT LIMITED	30/11/2022	27,25,090/-	27,25,090/-	OPERATIONAL CREDIT	NIL	NIL	NO	0.00%	NIL	NIL	NIL	NA	
	TOTAL		27,25,090/-	27,25,090/-					0.00%					

Date: 02-01-2023
Place: Bangalore

K. Prasad Rao

Signature of the Resolution Professional
Mr. KONDURU PRASANTH RAJU
For SEVEN H LOGISTICS PRIVATE LIMITED
IBBI/IPA-002/IP-N00708/2018-2019/12200

ANNEXURE-3

The below is the format as per IBBI Circular No. IBBI/CIRP/36/2020 dated 27th November, 2020.

NAME OF THE CORPORATE DEBTOR: SEVEN H LOGISTCS PRIVATE LIMITED;


DATE OF COMMENCEMENT OF CIRP: 17/10/2022;

LIST OF CREDITORS AS ON: 02/01/2023.

LIST OF OPERATIONAL CREDITORS (OTHER THAN FINANCIAL CREDITORS AND OPERATIONAL CREDITORS)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	EMPLOYEES STATE INSURANCE CORPORATION	22/12/2022	33,43,256/-	33,43,256/-	OPERATIONAL CREDIT	NIL	NIL	NO	0.00%	NIL	NIL	NIL	NA	
	TOTAL		33,43,256/-	33,43,256/-					0.00%					

Date: 02-01-2023
Place: Bangalore


Signature of the Resolution Professional
Mr. KONDURU PRASANTH RAJU
For SEVEN H LOGISTICS PRIVATE LIMITED
IBBI/IPA-002/IP-N00708/2018-2019/12200